

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**R.P. NO. 16 OF 2016 IN  
APPEAL NO. 48 OF 2015**

**Dated: 18<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s Maithon Power Ltd. .... Review Petitioner/ Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Review Petitioner (s) : Mr. Vishal Anand  
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
  
Ms. Ranjana Roy Gawai  
Mr. Vasudha Sen  
Mr. Vivek Kumar for R-2

**ORDER**

At the request of learned counsel for the appellant, the matter is adjourned to **27.09.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**